

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The District & Sessions Judge
Udalguri

Dated Guwahati, the _____ September, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(U) 3070 dated 04.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri, has been accorded permission to avail LTC for the current block period 2018-2021, for his journey to Kolkata and Digha by availing LTC along with his spouse Smti Syeda Ifrana Nasrin, two daughters Smti Syeda Anaya Hisnat Rehman and Smti Syeda Naurisha Noomani Rehman w.e.f. 09.10.2021 to 17.10.2021 (nine days) during Puja holidays, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,

sd/

REGISTRAR (VIGILANCE)

Memo No. NO. HC.VII-03/2020/4151-4154 /A. dated 10/9/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

9/9/21
REGISTRAR (VIGILANCE)

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